

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 115 of 2013 &  
IA No.378 of 2013**

**Dated : 17<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Western Electricity Supply Co. of Orissa Ltd. .... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory  
Commission & Ors .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Hasan Murtaza  
Mr. Aditya Panda**

**ounsel for the Respondent(s): Mr. Rutwik Panda for R.1  
Ms. Rajkumari Banjan for  
Mr. P.C. Sen**

**ORDER**

Again the time is sought for filing the reply to the Petition for additional grounds. As a last chance, the learned counsel for the Respondent is given time to file the same on or before 24.01.2014 after serving copy on the other side.

Post the matter for further hearing on **24.01.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/vs